

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 38 of 2020**

**IN THE MATTER OF:**

**Vipra Containers Pvt. Ltd.**

**...Appellant**

**Versus**

**Registrar of Companies NCT of Delhi & Haryana**

**...Respondent**

**Present:**

**For Appellant: Mr. Sanjeev Kumar and Mr. Prabhakar, Advocates.**

**For Respondent: Mr. P. S. Singh, Advocate.**

**O R D E R**  
**(Through Virtual Mode)**

**25.09.2020:** Shri P. S. Singh, Advocate representing Respondent – Registrar of Companies NCT of Delhi & Haryana seeks and is granted extension of time by one week to file his response/status report.

Learned counsels for the parties may also file their short written submission, not exceeding two pages, within the aforesaid time.

List the appeal 'for admission (after notice)' on **6<sup>th</sup> October, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*